

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND CIVIL SUPPLIES AND CO-OPERATION (SHRI KRISHNA KUMAR GOYAL): (a) Yes, Sir.

(b) and (c). The Management of the Cooperative Store has been asked to look into the allegations contained in the news item and take necessary action.

Service Rules for Employees of Regional Rural Banks

1837. **SHRI R. P. DAS:** Will the Minister of FINANCE be pleased to state:

(a) why the Service Rules for the employees of the Regional Rural Banks have not been framed even after nearly three years of its establishment;

(b) when these are going to be framed; and

(c) the salient feature thereof?

THE MINISTER OF FINANCE (SHRI H. M. PATEL): (a) to (c). Government had undertaken the preparation of a set of model 'Service Rules' for adoption by all the Regional Rural Banks, of which, the first five were established in October, 1975. However, with the setting up of the Dantwala Committee, this matter was kept pending. Meanwhile the Regional Rural Banks had been advised to adopt provisionally the service rules applicable to the comparable levels of employees of the Government of the State in which they are located. The recommendations of the Dantwala Committee are now under examination in the Reserve Bank of India.

Restoration of Delhi-Chandigarh-Kulu Flight Service

1838. **SHRI DURGA CHAND:** Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether it is a fact that there is a pressing demand for restoration of Delhi-Chandigarh-Kulu flight service;

(b) if so, what action Government have taken thereon;

(c) what are the reasons for not resuming the flight;

(d) whether it is proposed to introduce Airbus at short routes; and

(e) if so, what are the details thereof?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PURUSHOTTAM KAUSHIK): (a) Yes, Sir.

(b) and (c). Kulu airfield is being taken up for repairs by the Civil Aviation Department. Indian Airlines will consider operation of scheduled services to Kulu when the airfield is declared operational with the required runway length suitable for turbo-prop aircraft in the Indian Airlines fleet.

(d) and (e). No. Sir. Airbus aircraft with a capacity for 278 passengers is suitable for operation only on trunk routes and on high density regional routes.

Firms Engaged in Export of Human Skeletons

1839. **DR. VASANT KUMAR PANDIT:** Will the Minister of COMMERCE, CIVIL SUPPLIES AND CO-OPERATION be pleased to state:

(a) whether it is a fact that some firms at Calcutta are engaged in the Export of Human Skeletons;

(b) if so, the number of human skeletons exported during 1976-77 and 1978 (upto June), with corresponding foreign exchange earnings and the names of these firms;

(c) whether the Collectorate of Export and Import at Calcutta made any inquiry regarding the source of skeletons; and

(d) whether there is any settled policy of Government regarding export of human skeletons to foreign countries since the export ban was lifted in 1976-77?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND CIVIL SUPPLIES AND CO-OPERATION (SHRI ARIF BEG): (a) Yes, Sir.

(b) The item "Human Skeletons" is not separately classified in the Revised Indian Trade Classification on the basis of which Trade Statistics are compiled by the Director General of Commercial Intelligence and Statistics, Calcutta. However, figures relating to collections etc. of zoological interest n.e.s. are given under Revised Indian Trade Classification Code No. 896.0509. Export of human skeletons, if any, is also included in this entry. The following are the export figures of the item:

| Year | Qty. (in lakh Kg.) | Value (in lakhs Rs.) |
|---------|-----------------------|-------------------------|
| 1976-77 | 16.9 | 101.8 |
| 1977-78 | N.A. | (64.1 estd) |

As reported by Joint Chief Controller of Imports and Exports, Calcutta the following Calcutta firms are engaged in the export of human skeletons:—

1. M/s. Rekhass Ltd., Calcutta.
2. M/s. Vista, Calcutta.
3. M/s. Hilton and Co., Calcutta.
4. M/s. Sourab, Calcutta.
5. M/s. Fashiono, Calcutta.
6. M/s. Ramkrishna Stores, Calcutta.
7. M/s. THE Scientific Equipment Suppliers, Calcutta.

8. M/s. Rex Corporation (In.), Calcutta.

9. M/s. M. B. and Co., Calcutta,

10. M/s. Austecology Supply, Calcutta.

11. M/s. Sanker Enterprises, Calcutta.

12. M/s. Klayton Syndicate, Calcutta. s\$13

13. M/s. Hospital Supply Co., Calcutta.

14. M/s. Arun Enterprises, Calcutta.

Firmwise figures of export and foreign exchange earnings are being collected.

(c) Presumably, the reference is to the Joint Chief Controller of Imports and Exports, Calcutta. His function is to grant export permits on the basis of the certificate produced by exporters from their foreign buyers that skeletons were required for biological and medical purposes only.

(d) Export of human skeletons is allowed by the Port Licensing Authorities on merits on production of certificates from foreign buyers that human skeletons were required for biological and medical purposes only.

Implementation of recommendations of Pillai Committee

1840. PROF. P. G. MAVALAN-KAR: Will the Minister of FINANCE be pleased to state:

(a) whether Government have accepted the recommendations of the Pillai Committee Report in respect of pay scales, allowances and other benefits of officers in nationalised banks;

(b) if so, whether Government propose to implement the said recommendations; and

(c) if so, when and how?

THE MINISTER OF FINANCE (SHRI H. M. PATEL): (a) and (b).